NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 148/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE PARTIES:

M/s. Oxides And Specialities Limited

SECTION OF THE COMPANIES ACT: 74(2) of the Companies Act 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

T.C.P. No. 148/74(2)/NCLT/MB/2016

Applicant Counsel is absent. The Applicant is called absent.

This Application is dismissed for default.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial).